

cannabis cultivators who cultivate excess land over and above the permitted limits, 'protection money' from narcotics traders who indulge in trafficking and 'safe passage money' from narcotics smugglers.

(c) There are no inputs available to suggest this.

(d) There is no specific evidence available to indicate such operational links.

Terrorist incidents in Uttar Pradesh

2571. SHRI SHAHID SIDDIQUI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of terrorist incidents that have taken place in Uttar Pradesh in the last two years; and

(b) how many terrorists were arrested in these incidents, their names and details of their affiliations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) to (b) As per available information, the major terrorist incidents that have taken place in Uttar Pradesh since 2006 were twin blasts at Varanasi on 7.3.2006, three blasts at Gorakhpur on 22.5.2007, bomb blasts in court premises in Varanasi, Lucknow and Faizabad on 23.11.2007 and attack on CRPF Group Centre at Rampur on 1.1.2008. 20 persons have reportedly been arrested in connection with these terrorist incidents and are reported to be affiliated to terrorist organizations such as HUJI and Lashkar-e-Taiba.

Funds to Kerala under MPF Scheme

2572. SHRI K. CHANDRAN PILLAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Modernization of Police Force Scheme has been implemented since 2001;

(b) if so, the details of the progress made under the scheme, State-wise;

(c) the year-wise outlay of funds approved by MHA to Kerala for the purpose;

(d) the details of funds so far released to the State, year-wise;

(e) whether there is shortfall in the release of funds to the State; and

(f) if so, the details thereof and the reason for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) and (b) While "law and order" and "Police" are State Subjects as per VII Schedule of the Constitution, the Central Government has been implementing a Non-plan Scheme namely the "Scheme for Modernization of State Police Forces" (MPF Scheme) to supplement the efforts of the State Governments in modernizing their police forces. The Central funds are released to the States keeping in view the demands of other States, security scenario, and utilization of funds released during the previous years and allocation of funds under the Scheme from the Ministry of Finance. The details of Central funds released to various States, year-wise, for the period 2001-02 to 2007-08 are given in the Statement (See below).